

(1) G.S.R. 368(E) published in Gazette of India dated the 26th April, 1976 together with an explanatory memorandum [Placed in Library. See No LT-10740/76].

(2) A copy each of Notification Nos G.S.R. 297(E) and 298(E) (Hindi and English versions) published in Gazette of India dated the 21st April, 1976, issued under the Central Excise Rules, 1944 together with an explanatory memorandum. [Placed in Library See No LT-10741/76]

(3) A copy of the Nationalised Banks (Management and Miscellaneous Provisions) (Amendment) Scheme, 1976 (Hindi and English versions) published in Notification No SO 1088 in Gazette of India dated the 20th March, 1976, under sub-section (5) of section 9 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970 [Placed in Library See No LT-10742/76]

(4) A copy of the Subsidiary Banks (Appointment of Employee Directors) (Amendment) Rules, 1976 (Hindi and English versions) published in Notification No SO 1090 in Gazette of India dated the 20th March, 1976, under sub-section (3) of section 62 of the State Bank of India (Subsidiary Banks) Act, 1959 [Placed in Library. See No LT-10743/76]

ANNUAL REPORT OF GENERAL INSURANCE CORPORATION OF INDIA, BOMBAY FOR 1974, REPORTS OF COMPTROLLER AND AUDITOR GENERAL OF INDIA ON UNION GOVERNMENT (POSTS AND TELEGRAPHS, 1974-75 AND (COMMERCIAL) PART II, 1974-75 AND APPROPRIATION ACCOUNTS (P & T), 1974-75

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI): I beg to lay on the Table—

(1) A copy of the Annual Report (Hindi and English versions) of the General Insurance Corporation of India, Bombay for the year ended 31st December, 1974, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 196. [Placed in Library. See No LT-10744/76].

(2) A copy each of the following Reports (Hindi and English versions) under article 151(1) of the Constitution:—

(i) Report of the Comptroller and Auditor General of India for the year 1974-75, Union Government (Posts and Telegraphs). [Placed in Library. See No LT-10745/76]

(ii) Report of the Comptroller and Auditor General of India for the year 1975—Union Government (Commercial)—Part II—Appraisal of the working of the Garden Reach Workshops Limited [Placed in Library. See No LT-10746/76]

(3) A copy of Appropriation Accounts, Posts and Telegraphs for the year 1974-75 (Hindi and English versions) [Placed in Library. See No LT-10747/76].

AUDITED ACCOUNTS OF CENTRAL SILK BOARD FOR 1973-74

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): I beg to lay on the Table a copy of the Audited Accounts (Hindi and English versions) of the Central Silk Board for the year 1973-74, under sub-section (4) of section 12 of the Central Silk Board Act, 1948. [Placed in Library. See No LT-10748/76].